(c) if so, the reasons therefor and the steps taken by Government in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): A statement on the basis of films certified for public exhibition during 1966-67 and 1967-68 is laid on the Table of the House.

(b) and (c) As a result of the crisis faced by the film industry recently, there must be some shortfall. It is possible that this shortfall may be covered up during the remaining part of the year. The question of promoting a regulated development of the film industry is engaging the attention of the Government.

STATEMENT

Language-wise break up of feature films certified during 1966-67 and 1967-68

Language			1966-67	1967-68
Hindi	,		85	80
Marathi		• -	14	18
Gujarati	•		3 -	3
Urdu .		•	5.	. 3
Punjabi		• .	4	- 5
Bhojpuri			1	
Dogri		· .	11	6%
Nepali			1	••
Kankani		• .	••	- 1
Sindhi			• •	1
Tamil	- *	•	- 68 , -	60
Telugu	•	40.	48	63
Malayalar	m.	•	31	37
Kannada			19	29
Bengali			29	25
Огіуа			2	3
Assamese		•	2	3
TOTAL .			313	331

भूमिगत नागाओं द्वारा मुलह की दातों को मानना

1169. श्रीमती बिन्दुमती देवी : क्या प्रयान मंत्री यह बताने की क्रपा करेंगी कि :

(क) क्या 'शान्ति प्रेक्षक दल' ने दिनांक 14 तथा 15 जुलाई, 1968 को शान्ति केन्द्र कोहिमा में किये गये अपने आपात् सत्र में सुलह की जो शर्ते मूमिगत नागाओं को भेजी यीं उनकी भूमिगत नागाओं ने कोई इज्जत की; और

to Questions

(ख) यदि नहीं, तो इस संबंध में भारत सरकार द्वारा क्या कार्यवाही की गई है ?

t [HONOUR OF TRUCE BY UNDERGROUNDNAGAS

1169. SHRIMATI BINDUMATI DEVI: Will the PRIME MINISTER be pleased to state:

- (a) whether the conditions of truce communicated by the Emergency Session of the Peace Observation Team held at the Peace Centre, Kohima on the 14th and 15th July, 1968, have been honoured by the Underground Nagas; and
- (b) if not, what action has been taken by Government in this regard?]

प्रधान मंत्री (श्रीमती इंदिरा गांधी): (क) माननीय सदस्य सम्भवतः उस अधिवेशन का उल्लेख कर रहे हैं जो 14 और 15 जून (जुलाई नहीं) 1968 को हुआ था। सदन में पहले कई बार यह बताया जा चुका है कि नागा उपद्रवी कार्रवाई बंद रखने के समझौते की व्यवस्थाओं का उल्लंघन करते रहे हैं।

(ख) सरकार तो यही चाहेगी कि नागालेंड में शांति बनी रहे, परंतु वह यह बर्दाश्त नहीं कर सकती कि सामान्य कानून को छिपे नागा या कोई और तोड़े राज्य सरकार इन उल्लंघनों से निपटने के लिए निस्संदेह उचित कार्रवाई कर रही है पिछले कुछ महीनों में गड़बड़ करने वाले बहुत से आदमी पकड़े गए हैं और उनके खिलाफ़ कानूनी कार्रवाई की गई है। पुलिस और सुरक्षा सेना ने हिषयार और गोलाबाकद भी जबत किया है।

t[THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) :(a) The Hon.

Member is presumably referring to the Session held on the 14th and 15th June (and not July), 1968. The House has been informed on many previous occasions that the Naga Underground have been violating the provisions of the Agreement on the Suspension of Operations*

(b) While the Government would lik-e peaceful conditions to continue in Naga-land they cannot countenance violations of normal laws by Underground Nagas or anyone else; the State Government is taking such action to deal with these violations as is considered appropriate. During the past few months many wrong doers have been arrested and sent up for prosecution. Similarly weapons-and ammunition have been confiscated by the Police fore and the Security Forces.]

Written Answers

ISSUE OP PASSPORTS TO PERSONS AC-COMPANYING CONGRESS PRESIDENT

1170. SHRI BANKA BEHARY DAS: Will the PRIME MINISTER be pleased to state:

- (a) the names and status of the persons who were issued passport to accompany the Congress President during his tour to Japan in July, 1968;
- (b) on whose invitation they visited Japan;
- (c) whether formal written invitation was issued to them through the Ministry of External Affairs?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Dr. Shanker Dayal Sharma, General Secretary of the Indian National Congress and Shri H. G. Guttal, Personal Secretary to the Congress President, accompanied the Congress President during his tour to Japan in July 1968.

They were issued ordinary International Passports by the Regional Passport Office, New Delhi for their visit to Japan.

- (b) At the invitation of the Indo-Japanese Association.
- (c) No, Sir. The Indo-Japanese Association being a non-official organisation and the Congress President having no official position in the Government the invitation was extended direct and not through the Ministry of External Affairs.

A.I.R.'s CHINESE PROGRAMME

- 1171. SHRI KRISHAN KANT : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether the All India Radio beams s programme in Chinese towards the Far-East; and

(b) if so, in which of the Chinese languages it is beamed?

to Questions

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Yes, Sir.

(b) Cantonese and Kuoyu.

ASIA REGIONAL ORGANISATION

- 1172. SHRI A.D. MANI: Will PRIME MINISTER be pleased to state:
- (a) Whether it is fact that Mr. Thant Konam the foreign Minister of Thailand is reported to have stated in Tokyo on May, 17, 1968 that India should actively participated a broader all-Asia regional organisation; and
- (b) if so, what is Government's reaction thereto?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) The Government of India have seen Press reports to that effect. The statement was made in an interview to the P.T.I, representative.

(b) As the House is aware, while seeking to strengthen her bilateral relations, Government of India have indicated their willingness to cooperate in a broad based framework for regional economic cooperation in South East Asia. If any initiative matures towards this end, the Government of India would respond in the light of this policy.

SHEIKH ABDULLAH'S VIEWS ON GILGIT-SINKIANG ROAD

- 1173. SHRI A. D. MANI: Will the PRIME MINISTER be pleased to state:
- (a) whether Government's attention has been drawn to the views expressed by Sheikh Abdullah at a Press Conference on May 15 last to the effect that he does not object to the construction of a road linking Gilgit with Sinkiang through occupied Kashmir; and
- (b) if so, what are the reactions of Government thereto?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) There have been different reports as to what Sheikh Abdullah said regarding the construction of the Gilgit-Sinking road. He is reported to have said that it was a route for trade and communications, that Pakistan was in de-facto occupation ofthe area and that her agreement with China was provisional; so the construction of the road was not